

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 778 of 2020

IN THE MATTER OF:

VRG Healthcare Pvt. Ltd.

...Appellant

Vs

VRG Infrastructure Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Jayant Mehta, Mr. Shreeyash U. Lalit and Mr. Surya Kapoor, Advocates.

For Respondent: Mr. P. K. Mittal, Advocate.

O R D E R
(Through Virtual Mode)

14.10.2020: Shri P. K. Mittal, Advocate appears for the Respondent. He seeks and is granted three weeks to file reply affidavit. Rejoinder, if any, may be filed within two weeks thereof. Learned counsel for the parties may also file their short written submissions, not exceeding three pages, alongwith their pleadings.

List the appeal 'for admission (after notice)' on **26th November, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

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